

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar.

NOTIFICATION
Jammu, the 7th April, 2025

S.O. 02 :- In exercise of the powers conferred under Section 2(1)(u) of the Bhartiya Nagarik Suraksha Sanhita, 2023, read with notification S.O. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India and in supersession of notification SRO-559 dated 03.10.2019, the Government of Jammu and Kashmir hereby declare to establish the place specified in column (I) of the annexure appended to this notification as '**Cyber Police Stations**, for the purpose of registration and investigation of case(s) relating to offences falling under the provisions of the Information Technology Act, 2000 and other allied offences in respect of the area as specified in the corresponding entries in column (II) thereof.

By Order of the Lieutenant Governor.

Sd/-
(Chandraker Bharti), IAS
Principal Secretary to the Government
Dated: 07.04.2025


No. HOME-PNG/226/2024-01-HOME [7564922]

Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Secretary to Government, Revenue Department.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Divisional Commissioner, Jammu/ Kashmir.
7. All Deputy Commissioners, UT of J&K.
8. Director Archives, Archaeology and Museums.
9. All District Superintendents of Police, UT of J&K.
10. General Manager Government, Press, Jammu/Kashmir.
11. Private Secretary to the Chief Secretary.
12. Private Secretary to the Principal Secretary to the Government, Home Department.

Copy also to the :

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


(Monish Kumar) JKAS
Under Secretary to the Government